



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/2803/2024 CAVT. NO.06042024,117800007202/024, FIXED in WA/10413/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. SC, I O C FOR CAVEATOR
	WITH WA/10413/2024 (Filing Number)	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS F	MR B SHARMA	
	WITH I.A.(Civil)/2804/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR S SHARMA MR. M HASSAN	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH DY.S.G.I. FOR CAVEATOR SC, I O C
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WA/274/2024 FIXED	PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	MR. R P KAKOTI SR. ADV.(R-3 TO 7) MR. K GOGOI(CGC) MR A B DEY (R-3 TO 7) MR. S SUTRADHAR(R-3 TO 7) DY.S.G.I. SC, IIT
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
3	WP(C)/7408/2023 FIXED	SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
4	WA/29/2024 CAVT. NO.13272/023, FIXED, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. Versus RAMKRISHNA SARMA	MR. A DHANUKA	MR. D DAS SR. ADV MR. R B PHOOKAN MS U SHARMA MS S SHARMA MR P R SARMA FOR CAVEATOR

HEARING

5	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. D SAIKIA, AG, ASSAM GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
6	WA/27/2019 FIXED, CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MR. D MAZUMDAR, ADDL. AG, ASSAM MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
7	WP(C)/4062/2019 FIXED	UJJAL DUTTA AND 19 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
8	WP(C)/1726/2020 FIXED	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
9	PIL/60/2022	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
10	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	GA, ASSAM MR. S D PURKAYASTHA (r- 6) MS. S PHUKAN (r-6) SC, SEC. EDU.
11	WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
12	WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
13	WA/289/2022 CAVT. NO.09182/022, WITH WP(C)/5512/2021 (D/O), WP(C)/ 5615/2021 (D/O), CAVT./918/2022	THE STATE OF ASSAM Versus ASHISH NATH AND ANR.	SC, P AND R.D. MR. K KONWAR MR. S DUTTA	MR. K N CHOUDHURY (R1) MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
14	WITH WA/291/2022 CAVT. NO. 09182/022,	BIMOLA SUKLABAIIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
15	WA/295/2022 WITH CONT.CAS(C)/413/2022 (D/O)	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. Versus SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
16	WP(C)/708/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus GANGADHAR DUTTA	MR S CHAKRABORTY	DR G J SHARMA MR M CHANDA MR S NATH
17	WP(C)/7135/2023 FIXED	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)
18	WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/2074/2024 in WA/221/2024	THE STATE OF ASSAM AND 2 ORS. Versus ASHIRBAD HAZARIKA	MR. D SAIKIA MR. S DUTTA	
19	WP(C)/2596/2024 FIXED	JAMIL AHMED MAZUMDAR AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, REVENUE
	WITH WP(C)/2163/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR A ISLAM MR. Z KHALID MR K TALUKDAR MR. I DAS MR. K MOHAMMED	GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR. D K SARMAH (ADDL. SR.GA, ASSAM)
21	WP(C)/2911/2024	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3963/2024	EUSUF ALI AND 32 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
23	WP(C)/3968/2024	MOULANA ABDUR RAHIM AND 51 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE
24	WP(C)/3969/2024	NURUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024

8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/196/2024 B/O	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.
2	WP(C)/4087/2024 FIXED	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
	WITH I.A.(Civil)/2646/2024 in WP(C)/4087/2024	THE DIRECTOR Versus ABINASH SINGH KOIRI AND ANR	MS. D D BARMAN	R SARMAH
3	WP(C)/4440/2024	ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
ADMISSION				
4	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
5	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, BODOLAND UNIVERSITY SC, FINANCE DEPTT. K.K.DEY, SC, BODOLAND UNIVERSITY

6	WP(C)/1010/2020 FIXED	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
7	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
8	WP(C)/7224/2023 CAVT. NO.13242/023, FIXED,WITH WP(C) 6241/2023(D/O), WP(C) 3257/2023(D/O)	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
9	WP(C)/217/2024 FIXED	MANTU DEKA AND ANR Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
WITH				
10	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
11	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
WITH				
12	WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
WITH				
13	WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
WITH				
14	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
15	WP(C)/1828/2024 FIXED	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
16	WP(C)/4461/2024 FIXED	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
17	WP(C)/4530/2024 FIXED	NURUL ISLAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU.
18	WP(C)/4558/2024 FIXED	PROBIN DUTTA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
ORDERS				
19	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)

20	WP(C)/1264/2023 FIXED	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH			
21	WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH			
22	WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	WITH			
23	WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
24	I.A.(Civil)/2345/2024 FIXED in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
	WITH			
25	WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
	WITH			
26	WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
27	WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
28	WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
29	WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
30	WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
31	WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH			
32	WP(C)/4041/2024	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU SC, SEC. EDU.
	WITH			
33	WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
	WITH			
34	WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

HEARING

35	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
36	WP(C)/6987/2017 FIXED	JANASHIMALU HIGH SCHOOL and 9 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, HIGHER EDU MR. T J MAHANTA (R-5) MS. P BHATTACHARYA (R-5) MR A D CHOUDHURY (R-3,4) MR. D CHOUDHURY (R-3,4) MR J DAS (R-3,4) MR. A BORUA (R-5) MR. P DUTTA (R-3,4)
37	WP(C)/1728/2021 FIXED	BANDANA SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. J C CHAUDHURY MR. U K NAIR MR R HAZARIKA MR. L C DEY MR G C SHARMA	SC, ELEM. EDU SC, FINANCE SC, K A A C
38	WP(C)/2517/2021 FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1864/2020 WITH LCR, BY SLIP	RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WITH WP(C)/6290/2022 WITH LCR	MUSSTT RUMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR M J QUADIR MR. K MIRA MR. F RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/726/2024 WITH LCR, BY SLIP	ABUL KASHEM @ ABDUL KASHEM Versus UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1487/2024 WITH LCR, BY SLIP	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/2535/2024 WITH LCR, BY SLIP	RABIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ORDERS				
6	I.A.(Civil)/2319/2024 B/O, WITH OFFICE NOTE in WA/8240/2024	MOFIZUL HOQUE Versus REZZAK HOSSAIN AND 7 ORS	MR. A R BHUYAN MD. R ALI MR. A M KHAN MR S PRODhani	SC, ELEM. EDU MR M A ISLAM(R-1) MR J I MONDAL(R-1) MR A N IQBAL(R-1) SC, SSA
	WITH WA/8240/2024 (Filing Number)	MOFIZUL HOQUE Versus REZZAK HOSSAIN AND 8 ORS B	MR. A M KHAN	
7	I.A.(Civil)/2706/2024 B/O, WITH LCR in WP(C)/8701/2018	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	SC, NRC DY.S.G.I. SC, ECI SC, F.T

	WITH WP(C)/8701/2018	FAKAR UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR S M T CHISTIE MR. S K DAS MR N AHMED MR. S I TALUKDAR MR R KARIM MR. M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	I.A.(Civil)/2892/2024 FIXED, WITH LCR in WP(C)/4283/2024	SHAIZUDDIN Versus UNION OF INDIA AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	GA, ASSAM MRS. R DEVI SC, ECI SC, F.T
	WITH WP(C)/4283/2024	SHAIZUDDIN Versus UNION OF INDIA AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<u>HEARING</u>				
9	WP(C)/4256/2013 WITH INQUIRY REPORT FILE	RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS	MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r-1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I.
10	WP(C)/456/2018 FIXED, WITH LCR	AKTAR ALI @ AKHTAR ALI Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSISTANT SG SC, ECI SC, F.T.
11	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
12	WP(C)/952/2018 WITH LCR	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
13	WP(C)/1175/2018 WITH LCR	REJIA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR B K SARMA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
14	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
15	WP(C)/1409/2018 WITH LCR	MD SIBAT ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH SC. BTC
16	WP(C)/1414/2018 WITH LCR	MUSSTT. HAMIDA BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MR. L R MAZUMDER MS M KALITA MS P CHETIA MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
17	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	Review.Pet./68/2021 IN WP(C)/1906/2020 (D/O), WITH LCR	FATEMA BIDHABA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

19 [Review.Pet./13/2022](#)
IN WP(C)/7598/2018 (D/O), WITH
LCR

JAMELA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS

MR Z HUSSAIN
MR A W AMAN
MR SARFRAZ NAWAZ
MR. J ABBAS
MR S A BARBHUYAN
MR S T ADNAN
MS. P KHATUN
MS. F H AHMED

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
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14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/590/2019 FIXED	M/S. J.K. TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. I CHOWDHURY S.C., ASSAM STATE HOUSING BOARD MR. T R GOGOI, SC,ASHB
2	WP(C)/7492/2019 FIXED	SWAPAN KUMAR GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BORTHAKUR MR. D GOGOI MR. J ABBAS	GA, ASSAM
ORDERS				
3	Review.Pet./1/2023 FIXED, IN WP(C)/3165/2020 (D/O)	THE STATE OF ASSAM AND 2 ORS. Versus MANIKA PAYENG	SC, PWD ROAD	MR. R P HAZARIKA
HEARING				
4	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)
5	WP(C)/4954/2016	BURNIE BRAES TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR.R P KAKOTI MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM
6	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
7	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)

8	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
9	WP(C)/7845/2018 WITH LCR 5 FILES	THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
10	WP(C)/3871/2020 WITH LCR	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R- 2,R-3) MR. A K DUTTA MR H K SARMA, (R-2,R-3) MR M SAHEWALLA, (R-2,- -3) MS T J SAHEWALLA, (R-2,- -3) ASSTT.S.G.I. SC, FOREST
11	WP(C)/1436/2022	MUNUSH DAIMARI @ MUNUSH KUMAR DAIMARI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA, SR. ADV MR G KAKOTI MR. K BORUAH MR. P THAKURIA MR. D KHAKHALARY MR K J SAIKIA	SC, FOREST
12	WP(C)/8237/2022 FIXED	SHRI SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S SARMA	SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/1019/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O in CrI.A./391/2023	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
	WITH CrI.A./391/2023	RAJEN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM
2	I.A.(CrI.)/1164/2023 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, B/O in CrI.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	PP, ASSAM
	WITH CrI.A./442/2023	HARE RAM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH	MS. S. CHANDA (r-2) PP, ASSAM
HEARING				
3	Death Sentence Ref./2/2018 6 Y 0 M 22 D.:WITH LCR - 4 (FOUR) BUNDLES, P.B. - 4	THE SATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)

4	WITH Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
5	Crl.A./7/2022 WITH LCR - 1 (ONE) BUNDLE, P.B. - 4	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
6	WITH Crl.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
	WITH I.A.(Crl.)/112/2020 in Crl.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
7	WITH Crl.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
8	WITH Crl.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
9	WITH Crl.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/131/2022](#)
in CrI.A./9/2022

ANOWAR ALI SIKDAR
Versus
THE STATE OF ASSAM AND ANR

MR J ABEDIN

MR ABDUL MATIN AHMED
(R-2)
PP, ASSAM

10 **WITH**
[CrI.A./62/2022](#)

A. RAHIM MONDAL@RAHIM
MONDAL@ABDUL RAHIM MANDAL
Versus
THE STATE OF ASSAM AND ANR.

MR. M ISLAM
MR. A ALAM
MR M MONDAL
MR. N UDDIN

PP, ASSAM

11 **WITH**
[CrI.A./63/2022](#)

NOBA ALI MOLLAH @ NOBAB ALI
MOLLAH
Versus
THE STATE OF ASSAM AND ANR.

MS P BORAH

PP, ASSAM

12 [Mat.App./30/2022](#)
WITH LCR

XXXXXXX
Versus
XXXXXXX

MR. T J MAHANTA
MR H BEZBARUA
MR. U SARMA

MR. R K TALUKDAR
MR. D BORAH
DIKSHITA DEKA

13 [CrI.A./204/2022](#)
[2 Y 3 M 25 D](#):WITH LCR - 5 (FIVE)
FILES, P.B. - 2, FIXED

BRAJESWAR BORDOLOI AND 4 ORS.
Versus
THE STATE OF ASSAM AND ANR.

MR D K BHATTACHARYYA
MR A ATREYA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2948/2024	AYUB ALI Versus THE STATE OF ASSAM	MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
2	Bail Appln./2954/2024	ABDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
3	Bail Appln./2959/2024	RAJENDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
4	Bail Appln./2962/2024	AMIT BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR N MUHTARIM	PP, ASSAM
5	Bail Appln./2966/2024	ARBIND PANWAR @ ARVIND AND 2 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION				
6	Tr.P.(CrI.)/39/2024	RANJU PANDIT Versus MAUCHUMI PANDIT @ MOUSUMI DEBNATH PANDIT	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
7	Tr.P.(CrI.)/40/2024	INTAZUL HOQUE Versus MAINA BEGUM	MR M RANA MD. I AHMED	
8	CrI.Rev.P./382/2024	KAMAL JYOTI DAS Versus ANAMIKA NATH	MR. A BORUA MR T GOGOI	
9	CrI.Rev.P./383/2024	PUSHKAR MEDHI Versus THE STATE OF ASSAM AND ANR	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM

10	Crl.Rev.P./384/2024	AZHAR UDDIN AHMED Versus MUSSTT ISHRIFA ZAMAN SHAH	MS. R S SADIAL MR. M L PANDIA MR. M R SODIAL MS S Z HAYAT	
11	Crl.Pet./1191/2024	RAFIQUL HASSAN CHOUDHURY AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
12	Crl.Pet./1192/2024	KASI REDDY RAVI SANKAR AND ANR Versus UNION OF INDIA AND ANR	MR J DAS MR. S R RABHA P HAZARIKA	SC, DRI
13	Crl.Pet./1194/2024	MUCHOI MIA @ MUSABBIR ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Crl.Pet./1195/2024	DR GOLAP CHANDRA BARUAH Versus MANJU GURUNG	MR. S ISLAM A R MONDAL MR. ATIULLAH HAWARI	
15	AB/2592/2024	MD. MOFIDUL ALI Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
16	AB/2597/2024	MONTU MILI AND 4 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
17	AB/2603/2024	SHAQUIL MAHMOOD RAJA Versus THE STATE OF ASSAM	MR A K DAS MR A.SARKAR	PP, ASSAM
18	AB/2604/2024	RABINDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
19	AB/2605/2024	TAFAJJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
20	AB/2606/2024	SANJIB BAISHYA Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM M ISLAM	PP, ASSAM
ADMISSION				
21	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
22	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
23	Crl.Pet./645/2023 WITH LCR 1 FILE, B/O	PRANAB KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. S MITRA MR A K BORO MR S.MITRA	MR. P N GOSWAMI (r-2) MR. K P PATHAK (r-2) PP, ASSAM
24	Crl.Rev.P./76/2024 WITH LCR 2 FILES, FIXED	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
25	Crl.Rev.P./223/2024 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A CHOUDHURY	MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS K BARMAN (r-2) MS. D. DEVI (r-2)
26	Crl.A./313/2024	MOKSEDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM

	WITH I.A.(CrI.)/916/2024 in CrI.A./313/2024	MOKSEDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS	PP, ASSAM
27	CrI.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/919/2024 in CrI.A./314/2024	RAJMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
28	CrI.Rev.P./348/2024 FIXED	SANJIB DUTTA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
29	CrI.Pet./495/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIDDHESWAR ROY Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID	MR. M U MAHMUD (R-2) MRS. M SAIKIA (R-2) MR S H MAHMUD (R-2) MR S ISLAM (R-2) MS. D BORA (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2440/2024 FIXED	ABDUL SALAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
31	Bail Appln./2563/2024 FIXED	SAJIDA KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/1559/2024 FIXED	UMME SALMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
33	AB/1825/2024 FIXED	ROFIQUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
34	AB/1939/2024 BA 2435/2024(D/O), FIXED	USHA DAS Versus THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
35	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
36	AB/2390/2024 FIXED	JUBBAR ALI AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
37	AB/2410/2024 FIXED	JEL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. A SULTANA	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/347/2021 BA 1161/2021(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./1161/2021	BISHNU PRASAD NEOG Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
39	CrI.Pet./251/2024 FIXED	DEEPANKAR BORO AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. S HAZARIKA MR. H BURAGOHAIN	PP, ASSAM

40	Crl.Pet./853/2024 FIXED	MD. LATIF ALI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MS S DEV MR J MAHANTA MS R ALI	PP, ASSAM
HEARING				
41	Crl.A./282/2012 WITH LCR 6 FILES, FIXED	THE UNION OF INDIA, Versus MD.ISMAIL,	MR.S C BISWAS MR.B CHOUDHURY MR. E AHMED SC, NF RLY MS.S D CHOUDHURY	MR. A M BORA MR. S R BORUAH MS. C CHOUDHURY MR. S K AGARWAL
42	Crl.Rev.P./189/2013 WITH LCR 2 FILES	AYAZ ALI LASKAR and ANR Versus THE STATE OF ASSAM	MR.B BANERJEE MR.J LASKAR	PP, ASSAM
43	Crl.Rev.P./429/2013 WITH LCR 4 FILES	PARIMAL CH. BHOWMIK Versus THE UNION OF INDIA	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.S C BISWAS MR.A K SARKAR MS.S D CHOUDHURY SC, NF RLY
44	Crl.Rev.P./191/2019 WITH LCR 1 FILE	CHANDRA KUMAR SHARMA Versus BHUPEN KUMAR BARUAH AND ANR.	MR. G PATOWARY MR. R PHUKAN	MR. B PHUKAN (R1) MR N M HAZARIKA(R1) PP, ASSAM (R2)
45	Crl.A./185/2020 4 Y 2 M 28 D.:WITH LCR (FOUR FILES). WITH I.A.(Crl.)/454/2020 in Crl.A./185/2020	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	PP, ASSAM
46	Crl.Pet./451/2023 WITH LCR 2 FILES(SCANNED COPY)	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
47	Crl.Rev.P./208/2024 WITH LCR 8 FILES, FIXED	LONGKI RONGPI Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4991/2022 B/O	HITESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
2	CRP/144/2023 WITH LCR, FIXED	RADHAKANTA SINHA AND 5 ORS. Versus THE UNION OF INDIA AND ANR.	MR D K SARMAH MR. U K GOSWAMI MS. A TALUKDAR S BORA	MR. B K DAS SC, NF RLY
3	WP(C)/3574/2023 B/O	MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. A DEKA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, SSA
BAIL HEARING				
4	AB/2391/2024 FIXED	RAM KRISHNA SAIKIA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
ORDERS				
5	Tr.P.(C)/20/2024 FIXED	RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR S C DAS P BURAGOHAIN MR. C. SHIL
6	I.A.(Civil)/2714/2024 B/O in WP(C)/3856/2024	MAHESH CH. DAS Versus THE DIRECTORATE OF PENSION,	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	GA, ASSAM SC, AG SC, FINANCE
	WITH WP(C)/3856/2024	MAHESH CH. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, AG SC, SEC. EDU. SC, FINANCE
HEARING				
7	RFA/18/2016 PART-HEARD, WITH LCR, FIXED	UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA	MR.R SARMA MR. B SHARMA MS.K D SARMAH MS.S D SAIKIA	MR.B C DAS MR. U C RABHA MR.A SAHAD MR.D HALOI MR.S A HUSSAIN

	<p>WITH I.A./171/2016 in RFA/18/2016</p>	<p>UNION OF INDIA and 7 ORS, Versus INAMUL RASHID HAZARIKA</p>	<p>MR.R SARMA MS.K D SARMAH MS.S D SAIKIA</p>	<p>MR.B C DAS MR.A SAHAD MR.D HALOI</p>
	<p>WITH I.A.(Civil)/2148/2016 in RFA/18/2016</p>	<p>INAMUL RASHID HAZARIKA Versus UNION OF INDIA and 7 ORS,</p>	<p>MR.B C DAS MR.A SAHAD MR.D HALOI MR.S A HUSSAIN</p>	<p>MS.S D SAIKIA MR.R SARMA MR.K D SINGH SC, RAILWAY</p>
8	<p>RFA/68/2018 PART-HEARD, WITH LCR, FIXED</p>	<p>MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN</p>	<p>MR.D SAHU MR.R S MISHRA</p>	<p>MR. D BARUAH MS. N UPADHYAY MR. A I Ali</p>
	<p>WITH I.A.(Civil)/2180/2018 in RFA/68/2018</p>	<p>MEGHMALLAR ESTATE and SERVICES PVT LTD and ANR Versus SRI JOGENDRA NATH BHUYAN</p>	<p>MR. D SAHU MR. R S MISHRA</p>	
9	<p>RSA/23/2022 PART-HEARD, WITH LCR, FIXED</p>	<p>ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. Versus TARA CHAND NAHATA AND 2 ORS.</p>	<p>MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI</p>	<p>MR D SAIKIA</p>
	<p>WITH I.A.(Civil)/2649/2022 in RSA/23/2022</p>	<p>ON THE DEATH OF RAJAT CHATTERJEE Versus TARA CHAND NAHATA AND 2 ORS.</p>	<p>MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI</p>	<p>MR D SAIKIA</p>
10	<p>RFA/27/2022 CAVT. NO.06442/022, PART-HEARD, WITH LCR, FIXED</p>	<p>M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.</p>	<p>MR. B D GOSWAMI MR. J C GOGOI K U AHMED MR. L GOGOI MR B ISLAM</p>	<p>MR. D K KOTHARI MR. R K BHUYAN MR R K MOUR FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/744/2024 in RFA/27/2022</p>	<p>M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.</p>	<p>MR. B D GOSWAMI MR. B D GOSWAMI MR. J C GOGOI MR. L GOGOI MR B ISLAM</p>	<p>MR R K MOUR</p>
11	<p>CRP/153/2014 WITH LCR, FIXED</p>	<p>MD. ASAD ALI @ MD. ASAIID ALI Versus SAMARENDRA PAUL and 2 ORS</p>	<p>MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA</p>	<p>MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN</p>
	<p>WITH MC/1363/2014 (STAY PET.) in CRP/153/2014</p>	<p>MD. ASAD ALI @ MD. ASAIID ALI Versus SAMARENDRA PAUL and 3 ORS</p>	<p>MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI</p>	
12	<p>WP(C)/2620/2014</p>	<p>MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO</p>	<p>MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU</p>

13	RFA/5/2016 WITH LCR, FIXED	HAIDOR HUSSAIN and 2 ORS Versus MD ABDUL KARIM @ MAINA MASTER	MR.U B SARMA MR.G MISHRA	MR.D SAIKIA MR.R BARUAH MR. R BORPUJARI MR.B GOGOI MR.P NAYAK MR.A DEKA
14	MFA/27/2016 WITH LCR, FIXED	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
15	WITH MFA/68/2015 WITH LCR CAVT. NO. 1221/2015	UNION OF INDIA and ANR Versus M/S MANAS SALT IODISATION INDUSTRIES LTD	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR.A GOYAL FOR CAVEATOR
16	WITH MFA/74/2017 WITH LCR CAVT. NO. 1747/2016	UNION OF INDIA and ANR Versus M/S DINESH SALES CORPORATION	MS.R BARUAH MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MR.K P MAHESWARI FOR CAVEATOR
17	RFA/36/2017 WITH LCR, FIXED	ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS Versus DR. MONOHAR BAWRI AND ORS	MS. K YADAV MR. D BARUAH MR. A KABRA MR. A I Ali MR. R L YADAV MS. A BARUA	MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL
18	Test.App./4/2023 WITH LCR, FIXED	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus MUSSTT. ARIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS)
19	WITH Test.App./3/2023	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus AFIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA	
20	Mat.App./55/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. J I BORBHUIYA MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN MR. R DEKA
21	Cont.Cas(C)/734/2023 WITH LCR, FIXED	RANJAN KUMAR DEKA Versus ASHRAFUL ALAM	MR. R K BHUYAN	MR. S SINHA
22	WITH RFA/96/2017	ASHRAFUL ALAM Versus SMT NILIMA BARUAH and 2 ORS	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.S I RASUL(R- 1,2&3) MR. R K BHUYANR- 1,2and3 MR. S DEKA(R- 1,2&3) MR. K SAIKIA(R- 1,2&3)

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/4888/2023 FIXED	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
	WITH I.A.(Civil)/3141/2023 in WP(C)/4888/2023	ASSAM (BHOELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
2	WP(C)/3912/2024 FIXED	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
	WITH WP(C)/3910/2024	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
4	WP(C)/3933/2024	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
	WITH WP(C)/4379/2024	M/S NITAI KANGSA BANIK AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WP(C)/4618/2024	THE ASSAM GRAMIN VIKASH BANK (FORMERLY KNOWN AS LANGPI DEHANGI RURAL BANK) Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES

7	WITH WP(C)/4619/2024	THE ASSAM GRAMIN VIKASH BANK Versus THE STATE OF ASSAM AND 2 ORS MOTION	MR. A GOYAL MR. A CHOUDHURY	SC, TAXES
8	WP(C)/4475/2024 FIXED	RAMAKANTA DOLEY Versus THE STATE OF ASSAM AND 6 ORS ADMISSION	MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK MR. H NATH	GA, ASSAM SC, FOREST SC, REVENUE
9	WP(C)/6812/2023 FIXED	MONTOSH PAUL Versus THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY	DR. B AHMED (r-8) GA, ASSAM MR. K K PARASAR (r-1) MR A U AHMED (r-8) MS. H SARMA (r-8) DY.S.G.I.
10	WP(C)/2244/2024 FIXED	MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
11	WITH WP(C)/2695/2024	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
12	WP(C)/3683/2024 FIXED	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
13	WP(C)/4500/2024 FIXED	MONI KANTA DAS Versus UNION OF INDIA AND 3 ORS ORDERS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
14	WP(C)/3860/2024 FIXED	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, AP
15	WITH WP(C)/1104/2022	STHENOS CEMENT PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. GA, AP
16	WITH WP(C)/1844/2022	TASSOALLOYS PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
17	WITH WP(C)/1850/2022	TASSOALLOYS PRIVATE LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
18	WITH WP(C)/1857/2022	TASSOALLOYS PRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
19	WITH WP(C)/1861/2022	SKAMORD MININGPRIVATE LTD AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR R SENSUA MR D BORAH M. A. OASIS	ASSTT.S.G.I. GA, AP
20	WITH WP(C)/3991/2024	SKAMORD MINING PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP

21	WITH WP(C)/3992/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
22	WITH WP(C)/3994/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK	DY.S.G.I. GA, AP
23	WITH WP(C)/3997/2024	TASSO ALLOYS PVT LTD AND ANR Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	DY.S.G.I. GA, ARUNACHAL
HEARING				
24	WP(C)/3072/2014 CAVT. NO. 607/14	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
25	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
	WITH I.A./1357/2016 in WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
26	WP(C)/7322/2015	ON THE DEATH OF RAMANI HAZARIKA THE FOLLOWING LEGAL HEIRS ARE TO BE SUBSTITUTED Versus THE UNION OF INDIA and 6 ORS	MS.M BORAH MR. A CHAMUAH	MR. S C KEYAL MR. R K D CHOUDHURY, MRS. A GAYAN MS.R GOGOI MS.P BARUA ASSTT.S.G.I.
27	WITH WP(C)/7235/2015	RAJEN BAIRAGI Versus THE UNION OF INDIA and 6 ORS	MS.B HAZARIKA MR.H BURAGOHAH MS.M BORAH	GA, ASSAM MR.B TALUKDAR MS.P BARUA ASSTT.S.G.I.
28	WP(C)/2786/2016	D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MR. M MORE MR.P K SHARMA	MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C.
29	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./1840/2024	SAURABH DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
MOTION (BA)				
2	Bail Appln./2946/2024	DEBA PRASAD BHOI Versus THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
3	Bail Appln./2950/2024	MD MUKTAJ ALI ALIAS MUKLES ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	PP, ASSAM
4	Bail Appln./2953/2024 B/O	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM
5	Bail Appln./2955/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. F ISLAM MR. W A SHEIKH	PP, ASSAM
6	Bail Appln./2961/2024	SABINA YASMIN @ SAMINA YASMIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./2963/2024	JYOTISMAN SARMA Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
8	Bail Appln./2964/2024	SUMIT BARMAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
9	Bail Appln./2965/2024	MD GULJHAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM
MOTION				
10	AB/2501/2024	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	AB/2559/2024 B/O	DIPAK DAS Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK MRS. M D BORUAH P. KALITA	PP, ASSAM
12	AB/2590/2024	MD IKBALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM

13	AB/2591/2024	HABIJUL HOQUE @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR J I MONDAL MR J ISLAM	PP, ASSAM
14	AB/2593/2024	BIJAY DAS Versus THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
15	AB/2595/2024	AMINUR ALI Versus THE STATE OF ASSAM AND ANR.	DR G J SHARMA MR A KUDDUS MS. K BHATTACHARYYA MS B BORA	PP, ASSAM
16	AB/2596/2024	MD NIZAM UDDIN @ NIJAM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A KHAN MR. D BORA MD G HUSSAIN	PP, ASSAM
17	AB/2598/2024	SAMSUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
18	AB/2601/2024	WASIM AKRAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	
BAIL HEARING (BA)				
19	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
20	Bail Appln./1347/2024 WITH CASE RECORD(SCANNED COPY)	TAJAJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. A S TAPADER MR M RAHMAN MR M RAHMAN	PP, ASSAM
21	Bail Appln./1372/2024 WITH CASE RECORD(SCANNED COPY)	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
22	Bail Appln./1542/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NAJIM UDDIN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED DR. R HOQUE MR. MUSTAFA HUSSAIN	PP, ASSAM
23	Bail Appln./1576/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MAFIZAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
24	Bail Appln./2015/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
25	Bail Appln./2054/2024 FIXED	JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
26	Bail Appln./2102/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RIASUL AHMED @ ROSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MS B CHOUDHURY, AMICUS CURIAE PP, ASSAM
27	Bail Appln./2119/2024 WITH CASE RECORD(SCANNED COPY)	MD HABIBAR RAHMAN @ MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
28	Bail Appln./2375/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
29	Bail Appln./2616/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
30	Bail Appln./2622/2024 FIXED	MAMONI RAY Versus THE STATE OF ASSAM	MR. A AHMED MR A AHMED U U KHAN MR A AHMED	PP, ASSAM

31	Bail Appln./2634/2024 FIXED	OM PRAKASH MISHRA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
32	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
33	Bail Appln./2717/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KHUSHDEEP BANSAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MS S SHARMA	MR. A K BHUYAN MR. M MORE PP, ASSAM
34	Bail Appln./2719/2024 FIXED	SRI SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS	PP, ASSAM
35	Bail Appln./2764/2024 FIXED	MD NIJAM UDDIN @ NIJAMUDDIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
<u>BAIL HEARING</u>				
36	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
37	AB/1594/2024 FIXED	ABBASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
WITH				
38	AB/1458/2024	MD. MOHAR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
39	AB/1797/2024 WITH OFFICE NOTE, FIXED	MUJAHID RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	MR J PAYENG(R-2) MR S N KRISHNATRAYA(R-2) PP, ASSAM
40	AB/2011/2024 FIXED	NAZBIDUR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
41	AB/2359/2024 FIXED	ISTAK HUSSAIN Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
42	AB/2360/2024 FIXED	JELHOQUE ALI MOLLAH @ JEL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
43	AB/2403/2024 WITH OFFICE NOTE, FIXED	NARAHARI PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
44	Crl.Pet./650/2024 FIXED	AYNAL SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. R P HAZARIKA D LASKAR	PP, ASSAM
45	I.A.(Crl.)/901/2024 FIXED in AB/2454/2024 WITH AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI JINKI MILI Versus THE STATE OF ASSAM	PP, ASSAM	MR. A K BHUYAN
46	I.A.(Crl.)/908/2024 in CrI.A./8393/2024	RUPJYOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MR. U DUTTA B DUTTA	PP, ASSAM

WITH
[Crl.A./8393/2024](#)
(Filing Number)

RUPJYOTI BORAH
Versus
THE STATE OF ASSAM AND 3 ORS

MR. U DUTTA

PP, ASSAM

HEARING

47 [Crl.Rev.P./278/2013](#)
WITH LCR 1 FILE

MD. JUBED ALI and 2 ORS.
Versus
THE STATE OF ASSAM

J ALI
D SAIKIA

48 [Crl.Pet./1132/2018](#)
FIXED

M/S. TEA MECH (INDIA) AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR D DAS
MR. N SHARMA
MR. K GOOPTU

MR. K N CHOUDHURY (R2)
MR. T DEURI (R2)
MR. M MAHANTA (R2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
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9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS**

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4023/2024 FIXED	AJOY DUTTA Versus UNION OF INDIA AND 2 ORS.	DR. A SARAF MR P BARUAH MR. G DUTTATRAY MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INCOME TAX
ORDER (STAY VACATING)				
2	I.A.(Civil)/155/2021 PART-HEARD, FIXED in WP(C)/7331/2017	THE UNION OF INDIA AND 4 ORS. Versus KUJENDRA DOLEY	ASSTT.S.G.I.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.R DE MR R DHAR, LEARNED COUNSEL FOR ENFORCEMENT DIRECTORATE
	WITH WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MS.A K CHOUDHURY MR.R DE MS.M DOLAI	MR. S C KEYAL GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/2276/2018 in WP(C)/7331/2017	KUJENDRA DOLEY Versus THE UNION OF INDIA and 4 ORS.	MR D K BHATTACHARYYA MR. R DE MR. A K BHATTACHARJEE	GA, ASSAM ASSTT.S.G.I.
3	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
	WITH WP(C)/4811/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY

4	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
ADMISSION				
5	WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
6	WP(C)/6840/2015 FIXED	HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS	MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI	GA, ASSAM
7	WP(C)/4703/2017 FIXED	DHANANJOY SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.S BHARALI MR.M DAS MS.M GOSWAMI MR.N K NEOG	MR B N SARMA (SR. GA, ASSAM, R-1 TO 4) MR.S C KEYAL(ASSTT. SOLICITOR GEN. OF INDIA, R-5) SC, CBI
8	WP(C)/7655/2019 FIXED	RAM SWAROOP JOSHI Versus THE UNION OF INDIA AND 2 ORS	MS KEWI MS M HAZARIKA	MS. B SARMA ASSTT.S.G.I.
9	WITH WP(C)/2900/2019	DEEPAK SINGH AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MR. K GOSWAMI R SARMAH MS. A NEOG MS M KAKOTY MR. A SANDILYA	ASSTT.S.G.I.
10	WP(C)/7158/2023 FIXED	HEMAPRAVA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MRS. R S DEURI MS. N BORAH	GA, ASSAM
11	WP(C)/3742/2024 FIXED	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
12	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
13	WITH WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
ORDERS				
14	Cont.Cas(C)/71/2024 FIXED	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
15	WITH Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
16	WITH Cont.Cas(C)/70/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISAWANJAN SAMAL AND ANR	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)
17	WITH Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	MR A KHANIKAR (R2) MR. D NATH (R-1) MS. M DEVI (R-1) O ASSUMI (R-1)

HEARING

18	WP(C)/5650/2020 FIXED	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MD. R ALI (p-2) MR. M A I HUSSAIN (p-2) MR. A KHOUND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA (r-2 to 5,15 to 22) MR. B PRASAD MR. R BAISHYA SC, BTC SC, WPT AND BC SC, ASEC
	WITH L.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, BTC SC, WPT AND BC MR. N BORAH SC, ASEC
	WITH L.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
19	WP(C)/2964/2021 FIXED	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2947/2024	MD SHAHJAMAL SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
2	Bail Appln./2956/2024	BIRSING BHUMIJ Versus THE STATE OF ASSAM	DR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
3	Bail Appln./2957/2024	MAHIBAR ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN	PP, ASSAM
4	Bail Appln./2958/2024	SAMAN ALI Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
5	Bail Appln./2960/2024	TARANGA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA B DUTTA	PP, ASSAM
MOTION				
6	AB/2589/2024	MR ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN MS. P C BARNALI NAIR	PP, ASSAM
7	AB/2599/2024	PALLAB HAZARIKA AND ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
8	AB/2602/2024	BIRAJ BORO Versus THE STATE OF ASSAM	H CHOUDHURY MR. D THAOSEN	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./460/2023 FIXED	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM

11	Bail Appln./2056/2024	SHAJAHAN AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
12	Bail Appln./2251/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIKI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	MR. S MUNIR(R-2) MR. S RANA(R-2) J BHUYAN (R-2) PP, ASSAM
13	Bail Appln./2396/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SATYA DAS Versus THE STATE OF ASSAM AND ANR	MR. A PAUL	PP, ASSAM
14	Bail Appln./2695/2024 WITH OFFICE NOTE, FIXED	RITU RAJ KUMAR @ RITURAJ KUMAR YADAV Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
15	Bail Appln./2843/2024 FIXED	SOURAV BAIDYA AND ANR. Versus THE STATE OF ASSAM	MR. S C KEYAL P K KHAKHOLIA K JAIN	PP, ASSAM
BAIL HEARING				
16	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/120/2024 FIXED	IKRAMUL HAQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/721/2024 FIXED	MD ABDUL KADER AND 4 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
19	AB/1336/2024 FIXED	CHIRAN DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
20	AB/1644/2024 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM
21	AB/1746/2024 FIXED	SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM	MR M BEZBARUAH MR. A LAL MR A BRAHMA	PP, ASSAM
22	AB/1850/2024 FIXED	SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM	PP, ASSAM
23	AB/1916/2024 WITH OFFICE NOTE, FIXED	SK. MD AMINUL ISLAM @ AMINUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR. A W MONDAL	MS. B SARMA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
24	AB/1978/2024 WITH CASE RECORD(SCANNED COPY)	NUR HUSSAIN @ NUR HUSSAIN SK. Versus THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
25	AB/1984/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
26	AB/2157/2024 FIXED	PARASHMANI DAS Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI	PP, ASSAM
27	AB/2181/2024 FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
28	AB/2220/2024 FIXED	REZABUL HOQUE @ REZABUL ALI Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
29	AB/2242/2024 FIXED	KUDDUSH ALI @ ABDUL KUDDUS Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM

30	AB/2263/2024 FIXED	ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN MR. S BANIK	PP, ASSAM
31	AB/2340/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM,	MR. S MUNIR MR. A AWAL MR. A.H. MONDAL	PP, ASSAM
32	AB/2350/2024 FIXED	AJIJUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
33	AB/2353/2024 FIXED	OMAR ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
34	AB/2377/2024 FIXED	JITUL BHARGAV @ JITUL BHARGAB SHARMA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
35	AB/2378/2024 FIXED	SUNNY KALITA Versus THE STATE OF ASSAM	MR. M MORE MR. A BORPUZARI	PP, ASSAM
36	AB/2433/2024 FIXED	SRI GOBINDA DEY AND 2 ORS Versus THE STATE OF ASSAM	MR D R SAIKIA MR S BORTHAKUR PARTHA PRATIM SAIKIA	PP, ASSAM
37	AB/2470/2024 FIXED	SANKAR SAHA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM

ORDERS

38	Crl.A./294/2024 WITH OFFICE NOTE, FIXED	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
	WITH I.A.(Crl.)/850/2024 in Crl.A./294/2024	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
39	Crl.Pet./1062/2024 FIXED	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MS. P DAS K BANIK	MR. I A TALUKDAR (R-1) MR. B HUSSAIN

HEARING

40	Crl.Rev.P./151/2024 (AS FIRST ITEM), WITH LCR 1 FILE(SCANNED COPY), FIXED	SHAHIDUL SIKDAR Versus THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MR B HAZARIKA	MR. P N GOSWAMI, S.C., FOREST DEPTT. MR. B SARMA, SPL. P.P., FOREST DEPTT. PP, ASSAM
41	Crl.Pet./849/2013 WITH LCR 1 FILE, FIXED	BACHHRAJ SINGH CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
	WITH Crl.M.C./81/2014 in Crl.Pet./849/2013	BIRENCH BHUYAN Versus BACHHRAJ SINGH CHAUHAN	MR.C CHOWDHURY MRS A GAYAN	MR.G N SAHEWALLA MR.MD ASLAM
42	Crl.Rev.P./230/2014 WITH LCR 19 FILES, FIXED	DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS	MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI	MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH

43	Crl.Rev.P./395/2023 WITH LCR 4 FILES(SCANNED COPY), FIXED	AMIT KHEMKA Versus THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
44	Crl.Pet./692/2024 FIXED	AMRINDER SINGH WALIA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,26th September 2024]

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2652/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM,	MR K THAKUR MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
2	Bail Appln./2691/2024 FIXED	AMIR KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
BAIL HEARING				
3	AB/1648/2024 FIXED	APURBA CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
4	AB/1792/2024 FIXED	BIPUL ADHIKARY Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MS. JAYA SAIKIA	PP, ASSAM
ORDERS				
5	I.A.(Civil)/634/2023 IN MAC.APP. 745/2022(D/O) in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)
HEARING				
6	Crl.Rev.P./12/2013 WITH LCR 4 FILES	PUNIRAM DAS and 4 ORS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
7	Crl.Rev.P./365/2013 WITH LCR 4 FILES	SANJIB DHAR Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A ALI MD.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2536/2024	BIPUL BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
<u>MOTION</u>				
2	CRP/184/2023 CAVT. NO.09762/023, FIXED	HEMALATA DUTTA Versus DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
3	AB/2594/2024	SRI RAMESWAR CHOUDHURY Versus THE STATE OF ASSAM	MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
<u>ADMISSION</u>				
4	CRP(IO)/142/2021 FIXED	ABDUL KARIM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. N BORO	SC, ELEM. EDU GA, ASSAM MR B KAUSHIK (R-6) MR. S HAZARIKA (R-6)
5	CRP/183/2023 FIXED	SURESH RAI AND 4 ORS. Versus RAM JAPU MAHATOO	MR. J KALITA MR. N J GOGOI M.A. BEGUM	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI
6	I.A.(Civil)/2630/2024 FIXED in CRP(IO)/248/2024	FAKRUL ISLAM AND 2 ORS. Versus ALTAF HUSSAIN TAPADAR,	MR H R A CHOUDHURY MR F U BARBHUIYA(MR. R A CHOUDHURY MS S DAS	MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR N HAQUE
	WITH CRP(IO)/248/2024	ALTAF HUSSAIN TAPADAR Versus FAKRUL ISLAM AND 2 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	MR H R A CHOUDHURY(R- 1,2,3) MR F U BARBHUIYA(R- 1,2,3) MR. R A CHOUDHURY(R- 1,2,3) MS S DAS(R-1,2,3)
<u>BAIL HEARING (BA)</u>				

7	Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY)	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./853/2024 WITH CASE RECORD(SCANNED COPY)	RAJESH LAKANDRI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
9	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
10	Bail Appln./1362/2024 WITH CASE RECORD(SCANNED COPY)	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
11	Bail Appln./1737/2024 WITH CASE RECORD(SCANNED COPY)	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
12	Bail Appln./1870/2024 WITH CASE RECORD(SCANNED COPY)	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
13	Bail Appln./1877/2024 WITH CASE RECORD(SCANNED COPY)	MD. RAJAK ALI @ DHAN ALI @ KALIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
14	Bail Appln./2484/2024 WITH CASE RECORD(SCANNED COPY)	MD WAHIDUZZAMAN @ SUMAN AHMED Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
15	Bail Appln./2604/2024 WITH CASE RECORD(SCANNED COPY)	KAMAL KUMAR Versus THE UNION OF INDIA	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	SC, NCB
16	Bail Appln./2641/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUKH DEV AND ANR Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
17	Bail Appln./2690/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	PP, ASSAM
18	Bail Appln./2737/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. ISMAIL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S K ROY MD K RAHMAN MR. N. ISLAM	PP, ASSAM
19	Bail Appln./2850/2024	BIKRAM KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

BAIL HEARING

20	AB/1638/2023 WITH CASE RECORD(SCANNED COPY)	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	AB/1076/2024	NOWSAD ALI @ NAUSHAD ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
22	AB/1632/2024	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
23	WITH AB/1695/2024	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
24	AB/1699/2024 WITH CASE RECORD(SCANNED COPY)	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM

25	AB/1770/2024	GAYATRI SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
ORDERS				
26	CRP(IO)/182/2023 WITH LCR, FIXED	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)
27	I.A.(Civil)/577/2023 WITH LCR, FIXED in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RAKESH DAS	MR. M TALUKDAR	MR. A J SAIKIA
	WITH MACApp./557/2017	MD. MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO LTD	MR.M TALUKDAR MR.M TALUKDAR MS.D KALITA	MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP
	WITH I.A.(Civil)/578/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
	WITH I.A.(Civil)/579/2023 in MACApp./557/2017	ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MR. A J SAIKIA
HEARING				
28	MACApp./112/2023 PART-HEARD, WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1989/2023 in MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
29	Crl.A./424/2023 O Y 11 M 27 D :PART-HEARD, WITH LCR 3 FILES, FIXED	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
30	RSA/68/2017 WITH LCR, FIXED	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R-5(a),5(b),5(d)&5(e)) MS.P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R-5(a),5(b),5(d)&5(e)) MS. M KALITA(R-5(a),5(b),5(d)&5(e)) MS. P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI

31	Mat.App./22/2019 WITH LCR	XXXXXXX Versus XXXXXXX	MR. D MOZUMDER MR D C K HAZARIKA MR. S BISWAS MS J KALITA J BEZBARUAH	N BAISHYA MR G CHOUDHURY
32	MFA/214/2019 WITH LCR, B/O	M/S SOMYA PRATHAM UDYOG Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MR. DIVYANSH RATHI MS. N HUSSAIN	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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16)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,26th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/159/2024 WITH LCR, FIXED	LEKHA DAS Versus DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. A DHAR(R-1,2) MD F FARIDI(R-1,2)
HEARING				
2	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
3	MACApp./171/2012 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	MR. S C KEYAL MS.M CHOUDHURY MR.D CHAKRABORTY MS. P BARUAH MS G SARMAH MR.S DUTTA
	WITH MC/2574/2012 in MACApp./171/2012	NATIONAL INSURANCE COMPANY LTD Versus BINA DEY and ORS	MR.R GOSWAMI MR.I ALAM	
4	WITH MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN
5	WITH MACApp./153/2012	UNITED INDIA INSURANCE CO LTD. Versus BINA DEY and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.A J SAIKIA MR.U K DUTTA
6	WITH MACApp./157/2012	UNITED INDIA INSURANCE CO LTD. Versus SUBODH KANTI MAZUMDAR @ SUBODH MAZUMDAR and ORS,	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR. K K BHATTA (r-5) MS JONA TALUKDAR (r-5) MS R DEVI (r-5)
7	WITH MACApp./176/2012	NATIONAL INSURANCE CO LTD Versus SUBODH KANTI MAJUMDAR and ORS	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.D CHAKRABORTY MR.S DUTTA

8	MACApp./113/2013 WITH LCR 3 FILES	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
9	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3167/2012 in MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
10	WITH MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3175/2012 in MACApp./216/2012	NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	
11	WITH MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3185/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
	WITH MC/3186/2012 in MACApp./220/2012	NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

12	WITH MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI
	WITH MC/3201/2012 in MACApp./224/2012	NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
13	WITH MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/3203/2012 in MACApp./225/2012	NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
14	WITH MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI
	WITH MC/3205/2012 in MACApp./226/2012	NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
15	MACApp./302/2013 WITH LCR	RUMI TALUKDAR Versus RAJIB ALI and 2 ORS.	MR.J TALUKDAR MR.B K JAIN MS U DAS MS.M DASGUPTA MS.A SAIKIA	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.A GOGOI
16	MACApp./9/2014 CAVT. NO. 759/2012 WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
17	MACApp./390/2017 WITH LCR, FIXED	ANOWARUL ISLAM and ANR. Versus THE D.M., NEW INDIA ASSURANCE CO. LTD. and ORS.	MS.H DAS MR.H GOGOI	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH
18	MACApp./571/2018 WITH LCR, FIXED	SMT. DEBAJANI TALUKDAR and ANR. Versus THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MRS. S ROY(R-1) MR. U K DAS (R2, R3) MS F N ZAMAN(R-1) MRS. B D SARMA MRS. P M DUTTA (R1)
19	MACApp./932/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI LAXMI DEVI AND 5 ORS	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MS P BARUAH MR. D C C PHUKAN A K MISHRA (R-1)

	WITH I.A.(Civil)/3872/2018 in MACApp./932/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI LAXMI DEVI AND 5 ORS	MR. A AHMED	
20	MACApp./180/2019 WITH LCR, FIXED	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI. DHANALATA MECH AND 10 ORS.	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR MR. P J SAIKIA MS. C MOZUMDAR MR. S P SHARMA FOR CAVEATOR
21	WITH MACApp./10/2019 WITH LCR	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MS. R D MOZUMDAR (R6) MR. P J SAIKIA MS. M KECHII MS. C MOZUMDAR (R6) MR. S P SHARMA (R6) FOR CAVEATOR
22	WITH I.A.(Civil)/59/2019 in MACApp./10/2019	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus SMTI NABAMI BASUMATARY AND 6 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	MR. P J SAIKIA MS. M KECHII FOR CAVEATOR
22	MACApp./563/2019 WITH LCR, FIXED	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI MR H GUPTA (CGC)
23	MACApp./69/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	MR. I A TALUKDAR
24	CRP(IO)/20/2023 FIXED	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	MR S KHOUND MS. N BORAH
25	WITH I.A.(Civil)/106/2023 in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	
25	MACApp./54/2024 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD Versus DIPTI TAMULI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P GOHAIN (r-1,2,3) MR. A K GUPTA (r-1,2,3) MR B KALITA (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,26th September 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	WP(C)/7429/2015 BY SLIP, WITH LCR	BONGAIGAON REFINERY EMPLOYEES' UNION Versus THE UNION OF INDIA and ANR	MR.A DASGUPTA MR.S CHAKRABORTY MR.B DAS MS.B DAS	MR.K N CHOUDHURY(R-2) MR.H SARMA(R-2) MR.A D CHOUDHURY(R-2) ASSTT.S.G.I. SC, BRPL
HEARING				
2	WP(C)/4703/2018 FIXED	SURJYAJIT SAIKIA AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K CHOUDHURY (R-1,- -10,13,14, 16,18,22,24- 28,30,32,33,35,39,41) MR. A K PURKAYASTHA MR. A BARKATAKI (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR N N UPADHYAYA MR P BHARDWAJ (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. M SARMA (R-1,7-10,13,14, 16,18,22,24-28,30,32,33,35,39,41) MR. S SHARMA	SC, HIGHER EDU MR H GUPTA (CGC, R6) SC, U G C ASSTT.S.G.I.
3	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
4	WITH WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R- 1&3) SC, FINANCE(R-2)

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

**[COURT PROCEEDING OF THE FOLLOWING CASE WILL
BE CONDUCTED FROM COURT NO. 27.**

**HONOURABLE MR. JUSTICE M.CHOUDHURY WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	Crl.A./111/2024 WITH LCR 8 FILES(SCANNED COPY)	AJOY BASUMATARY @ AJOY @ B.BUHUM @ BIRKHAND BASUMATRY AND 7 ORS. Versus THE NATIONAL INVESTIGATION AGENCY	MR. A K BHATTACHARYYA MR. R DE MR D K BHATTACHARYYA A GAUTAM	SC, NIA
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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
M. CHOUDHURY AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1072/2024 B/O	AJAY MAHANTA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
ADMISSION				
2	WP(C)/4538/2023 PART-HEARD, BY SLIP	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
3	WP(C)/3769/2024 FIRST ITEM, FIXED	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
4	WP(C)/6375/2015 FIXED	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE
5	WP(C)/6234/2019 WITH PAPER BOOK, FIXED	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM

6	WP(C)/661/2020 FIXED	KAMOLESH DAS AND 10 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. L R MAZUMDER (P-1,2,8,10) MR. A T SIKDER MR. A Z AHMED (P-1,2,8,10) MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
WITH				
7	WP(C)/7189/2015	SMT. UPAMA NATH and 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HAQUE MR. S ALIM MR. S ALIM MR. B HUSSAIN MRK UDDIN MR.M HUSSAIN DR. C R BORUAH DR. C R BORUAH	GA, ASSAM(R-3,5) SC, HEALTH(R-1,2,4)
WITH				
I.A.(Civil)/2302/2023 in WP(C)/7189/2015				
8	WP(C)/654/2020	RAJU BASFORE and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S ALIM	GA, ASSAM SC, HEALTH
WITH				
9	WP(C)/2188/2021	MOFIZUL HOQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM MR. A H AHMED	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
10	WP(C)/2188/2020 FIXED	SHIMA AHMED Versus THE UNION OF INDIA AND 9 ORS DILIP KUMAR SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR D DAS MR. A CHAMUAH MR. T GHOSH	GA, ASSAM ASSTT.S.G.I. SC, HEALTH GA, ASSAM MS. N S THAKURIA (r-4,5,6,7) MR R DHAR, SC, ASDC (R-2 & 3)
11	WP(C)/5805/2020 FIXED	CONST 391 CHITRARANJAN BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MR. P N SHARMA MS. J BAISHYA	GA, ASSAM
12	WP(C)/5478/2021 FIXED	BONIL JOHORI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
13	WP(C)/5444/2021	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
14	WP(C)/5477/2021	NOBIN KEMPRAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
WITH				
15	WP(C)/5513/2021	JOYRESH THOUSEN Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
16	WP(C)/2790/2022 FIXED	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	WP(C)/5694/2022 FIXED	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM MR. D P BORAH (R5)

18	WP(C)/5821/2022 FIXED	MRS. UTTARA DUARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	MR A CHALIHA, SC, FINANCE DEPTT. SC, HANDLOOM AND TEXTILE
19	WP(C)/501/2023 FIXED	BACCHU DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, P W D
20	WP(C)/1468/2023 FIXED	MARAB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR N SARMA MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, P AND R.D. GA, ASSAM
21	WP(C)/2833/2023 FIXED	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
	WITH			
22	WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
	WITH			
23	WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
24	WP(C)/6382/2023 FIXED	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
25	WP(C)/6710/2023 FIXED	SHAILENDRA KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
26	WP(C)/1317/2024 FIXED	KABIN BORA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
27	WP(C)/1367/2024 FIXED	ABHIJEET CHAUDHARY Versus THE UNION OF INDIA AND 5 ORS	MR A KHANIKAR R L CHUTIA MR B DEORI	MR. K GOGOI DY.S.G.I.
28	WP(C)/1630/2024 FIXED	MANABJYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM
29	WP(C)/1730/2024 FIXED	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	GA, ASSAM
	WITH			
	I.A.(Civil)/2720/2024 in WP(C)/1730/2024	PREM KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM
30	WP(C)/3270/2024 FIXED	MANJIT SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, FOREST
		ORDERS		
31	I.A.(Civil)/1641/2022 B/O in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR

	WITH WP(C)/2689/2020	KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
32	I.A.(Civil)/2502/2024 FIXED in WP(C)/1870/2023 WITH WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN MS. G BORAH MS RIMA DAS	MS G BORA GA, ASSAM GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
HEARING				
33	WP(C)/268/2017 PART-HEARD, WITH LCR, FIXED	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
34	WP(C)/5397/2012 FIXED	RAM MURTI ROY Versus THE SAINIK SCHOOL SOCIETY and 3 ORS.	MSB DEVI MR.S SARMA MR.G GOSWAMI MR.H K DAS	MR.N BARUA C.G.C. MRS. A GAYAN ASSTT.S.G.I.
35	WP(C)/7688/2015 FIXED	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, SC, AIDC MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
36	WP(C)/7194/2017 B/O	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, BTC SC, HEALTH
37	WITH WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, BTC SC, HEALTH
38	Review.Pet./102/2022 FIXED, IN WP(C)/3894/2013 (D/O)	THE STATE OF ASSAM Versus SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	MR. P P BARUAH
39	WITH Cont.Cas(C)/589/2016	SAILENDRA KUMAR BORAH and 22 ORS Versus F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAIN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI

40	WP(C)/3187/2022 FIXED	FORCE NO. 175130032 CONSTABLE (GD) MOINUDDIN AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
41	WP(C)/1349/2023 FIXED	ANJAN KUMAR DAS Versus LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS (K)	MR A SHARMA	MR S NATH SC, LIC

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LEAVE NOTE OF ADVOCATES FOR 26/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR D K DAS	16-09-2024	To	27-09-2024
6)	MR. B NATH	19-09-2024	To	02-10-2024
7)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
8)	MR. A DHAR	24-09-2024	To	27-09-2024
9)	MR A TEWARI	23-09-2024	To	03-10-2024
10)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
11)	MS. S BHUYAN	24-09-2024	To	28-09-2024
12)	MR. S C KEYAL	27-09-2024	To	30-09-2024
13)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
14)	MR. P DAS	26-09-2024	To	27-09-2024
15)	MR G DAS	26-09-2024	To	27-09-2024
16)	MR. N J GOGOI	26-09-2024	To	27-09-2024